

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT
SAKET COURTS COMPLEX, NEW DELHI

ORDER

The transfer and posting of the following official is made with immediate effect, till further orders:-

Sl. No.	Name of the official	From	To
1	Sh. Jyotish Topno, JA, EC: 82298906	JA/Ahlmad in the Court of Sh. Rahul Jain, Ld. JMFC-01, SED	JA/Reader in the Court of Sh. Bhupesh Kumar, Ld. District Judge (Commercial Court)-05, SED
2	Sh. Rajesh Sah, JA, EC:84658638	JA in Office Pool, SED	JA/Ahlmad in the Court of Sh. Rahul Jain, Ld. JMFC-01, SED
3	Sh. Arun Kumar, JJA, EC: 92065421	JJA/Asstt. Ahlmad in the Court of Sh. Kartik Taparia, Ld. JMFC-03, SED	Asstt. Ahlmad in the Court of Sh. Kartik Taparia, Ld. JMFC-03, SED (Forenoon Session)
			Asstt. Ahlmad in the court of Sh. Aridaman Singh Cheema, Ld. JMFC-05, SED (Afternoon Session)
4	Sh. Naveen Kumar, JJA, EC: 65159613	JJA/Asstt. Ahlmad in the Court of Ms. Seema Nirmal, Ld. JMFC-09, SED	Asstt. Ahlmad in the court of Ms. Seema Nirmal, Ld. JMFC-09, SED (in forenoon session)
			Asstt. Ahlmad in the court of Sh. Azad Sehrawat, Ld. JMFC-10, SED (in afternoon session)
5	Sh. Rajneesh, JJA, EC: 30119892	JJA/Asstt. Ahlmad in the Court of Sh. Raghav Sharma, Ld. JMFC-06, SED	Asstt. Ahlmad in the court of Sh. Raghav Sharma, Ld. JMFC-06, SED (in forenoon session)
			Asstt. Ahlmad in the court of Ms. Aditi Rao, Ld. JMFC-07, SED (in afternoon session)
6	Sh. Ashish Sehrawat, JJA, EC: 46633113	JJA/Asstt. Ahlmad in the Court of Ms. Aditi Rao, Ld. JMFC-07, SED	JJA in the office of Ld. CJM, South East District, SED

Note :

1. The aforesaid official at Sl. No. 3 to 5 shall perform their duty as per the suitability and mutual convenience of both the Ld. Presiding Officers.
2. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official will be liable for suitable disciplinary action as per rules.


(Rajneesh Kumar Gupta)

Principal District & Sessions Judge
South-East District, Saket Courts Complex
New Delhi

web

987-1011

No. /Admn. II /SED/Saket/2025

Dated, New Delhi 1/2/25

1. PS to the Ld. Pr. District & Sessions Judge (SED), Saket Courts Complex, New Delhi.
2. The Concerned Ld. OICs/Courts of South East District, Saket, New Delhi.
3. The Sr. Administrative Officer (Judl.), Admn. II, Tis Hazari Courts, Delhi.
4. The Accounts Officer, Accounts Branch, South East, Saket, New Delhi.
5. The Concerned Official, South East, Saket Court, New Delhi.
6. The PRO, Saket Courts, New Delhi.
7. The Website Committee, Tis Hazari, Delhi.
8. The R&I Branch, South-East District, Saket Courts, New Delhi for uploading on LAYERS.
9. ACR Cell, THC, Delhi
10. Concerned Official, LAYERS Seat, Administration Branch, Tis Hazari Courts, Delhi
11. Guard File.



Principal District & Sessions Judge
 South-East District, Saket Courts Complex
 New Delhi